

The 16th October 1967

No.LJL.29/67/2.—The following Act of the Assam Legislative Assembly which received the assent of the Governor is hereby published for general information.

ASSAM ACT XVI OF 1967

(Received the assent of the Governor on the 10th October, 1967)

THE ASSAM APPROPRIATION (No.III) ACT, 1967

[Published in the *Assam Gazette*, Extraordinary, dated the 18th October, 1967]

An

Act

to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of the State of Assam to meet the amounts spent on certain services during the financial year ended on the 31st day of March 1963 in excess of the amounts authorised or granted for the said services.

It is hereby enacted in the Eighteenth Year of the Republic of India as follows:—

Short title 1. This Act may be called the Assam Appropriation (No.III) Act, 1967.

Issue of Rs 16,89,39,931 from and out of the Consolidated Fund of the State of Assam for the financial year 1962-63. 2. From and out of the Consolidated Fund of the State of Assam, the sums specified in column (3) of the Schedule amounting in the aggregate to the sum of sixteen crores, eighty-nine lakhs, thirty-nine thousand, nine hundred and thirty-four rupees shall be deemed to have been paid and applied to meet the amounts spent for defraying the charges in respect of the services specified in column (2) of the Schedule during the financial year ended on the 31st day of March 1963, in excess of the amounts authorised or granted for those Services for that year.

Appropriation 3. The sums deemed to have been paid and applied from and out of the Consolidated Fund of the State of Assam under this Act shall be appropriated, for the services and purposes expressed in the Schedule in relation to the financial year ended on the 31st day of March 1963.

SCHEDULE

(1) Grant No.	(2) Services and purposes (Major Heads)	(3) Sums not exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
4	Taxes on Vehicles	...	100	100
6	Stamps	34,443	...	34,443
10	Administration of Justice	74,124	...	74,124
20	Public Health	52,36,526	...	52,36,526
39	Public Works (Excluding Tools and Plant and Establishment).	2,17,35,142	...	2,17,35,142
40	Public Works—Tools and Plant and Establishment.	...	4,763	4,763
44	Pensions and other Retirement Benefits.	5,75,483	...	5,75,483
51	Miscellaneous—V—Pooled Transport and Contribu- tion, etc.	2,125	...	2,125
55	Other Miscellaneous Contri- bution and Assignments.	...	20	20
71	Loans and Advances, etc., Loans to Local Bodies.	1,32,065	...	1,32,065
	Repayment of Debt	...	14,145,143	14,145,143
	Total	2,77,89,908	14,11,50,026	16,89,39,934

B. SARMA,
Secy. to the Govt. of Assam, Law Deptt.